

spread of Education amongst the Scheduled Castes out of this year's budget?

(c) What is the *per capita* expenditure on education in India?

(d) What is the approximate *per capita* expenditure on Education of the Scheduled Castes?

The Minister of Communications (Shri Jagjivan Ram): (a) Figures for 1951 census are not yet available but according to 1941 census, Scheduled Castes within the Republic of India numbered approximately 4,40,00,000.

(b) Besides expenditure being incurred by most of the States on the education of Scheduled Castes students by way of exempting them from payment of tuition fees and award of scholarship for their primary, secondary and higher education, the Government of India propose to spend Rs. 8,75,000 out of 1952-53 budget for scholarships to Scheduled Caste students pursuing post-matriculation education.

(c) According to 1949-50 returns, expenditure on education was Rs. 2.9 *per capita* of the population.

(d) The information is not available as separate statistics to show expenditure on Education of Scheduled Castes are not maintained.

U. N. SECRETARY-GENERAL

*410. **Shri N. P. Sinha:** Will the Minister of Finance be pleased to state:

(a) whether the Secretary-General of the United Nations has appointed a Resident-Technical-Assistance Representative in India in pursuance of the Agreement entered into between India and the United Nations in New Delhi on the 14th February, 1952 and if so, when; and

(b) whether the Government of India or the United Nations or both will meet the expenses of the Representative in India?

The Minister of Finance (Shri C. D. Deshmukh): (a) Yes, but the representative has not yet arrived in India.

(b) The expenses of the Representative in India would be shared between the Government of India and the United Nations. The United Nations will pay the salary and subsistence allowance whereas the Government of India would provide secretarial assist-
67PSD.

ance and facilities for transport and medical care.

ANTI-TANK GRENADES

*411. **Shri A. K. Gopalan:** (a) Will the Minister of Defence be pleased to state whether any anti-tank grenades were bought recently from a firm in France?

(b) If so, what was the total amount paid for the whole deal?

(c) Is it a fact that the money paid for the grenades was in excess of the actual market rates?

(d) If so, what action was taken against those responsible for the loss?

The Minister of Defence (Shri Gopalaswami): (a) Yes.

(b) It would not be in the public interest to give an indication of the size of the demand.

(c) These are not ordinary marketable commodities for which rates are quoted openly by manufacturers. In such cases prices have to be specially negotiated.

(d) There was no loss and, therefore, the question of taking action against those responsible for the loss does not arise.

TUITION FEES IN CENTRAL UNIVERSITIES

*412. **Shri A. K. Gopalan:** (a) Will the Minister of Education be pleased to state whether there has been an increase of tuition fees in Aligarh and other Centrally Administered Universities?

(b) If so, what is the percentage of the increase?

(c) How much, if any, increase has been made in the pay of the Vice-Chancellor of the Aligarh University?

(d) Has any new post of a Pro-Vice-Chancellor been created in this University and what is his pay?

(e) Have the Government of India recommended the restriction of admission of students in the Centrally Administered Universities?

The Minister of Communications (Shri Jagjivan Ram): (a) Tuition fees in Aligarh Muslim University and Visva-Bharati have been increased to bring these in line with the fees in other Central Universities. Tuition fees have not been increased in the Delhi University. The Banaras Hindu University have increased fees only for their Ayurveda Course and for Laboratories.

(b) The percentage of increase is given in the statement which is placed on the Table of the House. [See Appendix III, annexure No. 3.]

(c) No increase has been made.

(d) Yes. The pay of the post is Rs. 1,500 p.m.

(e) The Reviewing Committee appointed by the Government of India recommended that the sanctioned strength of admission to these Universities should be fixed on the basis of their present teaching staff, equipment and class room accommodation available, and should not be exceeded by more than 10 per cent. without the previous approval of the Central Government. The Government of India have accepted this recommendation of the Committee.

निर्वाचन-आयोग-कार्यालय

*४१३. श्री आर० एस० तिवारी : क्या

बिचि मंत्री यह बतलाने को कृपा करेंगे :

(क) निर्वाचन-आयोग-कार्यालय के ऊपर प्रति मास कितना व्यय किया जा रहा है ;

(ख) क्या भारत में साधारण - चुनावों के हो चुकने पर भी यह आयोग कार्य करता रहना ; और

(ग) यदि करता रहेगा, तो इस के क्या कार्य होंगे ?

ELECTION COMMISSION OFFICE

[*413. Shri R. S. Tiwari: Will the Minister of Law be pleased to state:

(a) how much is being spent on the Election Commission Office every month;

(b) whether this Commission will continue to function even after the General Elections in India have taken place; and

(c) if so, what will be its functions?]

The Minister of Law and Minority Affairs (Shri Biswas): (a) Rs. 23,500 (approximately).

(b) Yes, Sir. It is a permanent body under the Constitution.

(c) Broadly speaking—

(i) Annual preparation of electoral rolls.

(ii) Delimitation of constituencies.

(iii) Revision of scheme of polling stations and booths.

(iv) Conduct of all elections, including biennial elections to Upper Chambers and all bye-elections (including supply of election materials, ballot boxes, etc.).

(v) Scrutiny of the returns; of election expenses and disqualifications arising therefrom.

(vi) Election Petitions and setting up of Election Tribunals.

(vii) Election statistics.

(viii) Revision of electoral law in the light of experience gained from time to time.

(ix) Public relations in matters relating to elections.

(x) Complaints and enquiries relating to the General Elections, removal of disqualifications other than those arising from failure to lodge return of election expenses, appointment of Returning and Assistant Returning Officers and Electoral Registration Officers and keeping the list of such officers up to date.

SAVINGS DEPOSIT

*415. Shri Jhulan Sinha: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that rules for payment of interest falling due on the purchase of various classes of Savings Certificates have not yet been framed and communicated to the treasuries concerned for payment of the interest; and

(b) if so, what action has been or is proposed to be taken to ensure timely payment of interest to the investors?

The Minister of Finance (Shri C. D. Deshmukh): (a) No, Sir.

(b) Does not arise.

NATIONAL LABORATORIES

*416. Shri Gurupadaswamy: Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) the amount of money spent in establishing National laboratories;

(b) the number of research scholars engaged in the various research schemes initiated under the C.S.I.R.; and

(c) the number of research scholars thrown out of research work on account of the abolition of certain posts?